

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1374(KB)2020  
IA(I.B.C)/108(KB)2024,  
IA(I.B.C)/88(KB)2022,  
IA(I.B.C)/1358(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>BIL INFRA TECH LIMITED VS BIL INFRA TECH LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 10</b>

**Appearance (via video conferencing/physically)**

Mr. Shahrukh Raja, Adv. ] For Applicant in IA(I.B.C)/1358(KB)2023

Mr. Subodh Kumar Agrawal, CA ] For the Liquidator

Ms. Pooja Agrawal, CS ]

**ORDER**

1. Learned Counsel for the parties present.
1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **21.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**